

FORM B
PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
PHOENIX ALUMINUM PRIVATE LIMITED**

1	NAME OF CORPORATE DEBTOR	Phoenix Aluminum Private Limited
2	DATE OF INCORPORATION OF CORPORATE DEBTOR	24-08-1972
3	AUTHORITY UNDER WHICH CORPORATE DEBTOR IS INCORPORATED / REGISTERED	Registrar of Companies, Pune
4	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTIFICATION NUMBER OF CORPORATE DEBTOR	U27203MH1972PTC015962
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE DEBTOR	Unit, 19, F-II, Block Plot No. 51, M.I.D.C, Pimpri, Poona, Maharashtra, India
6	DATE OF CLOSURE OF INSOLVENCY RESOLUTION PROCESS	21-09-2021
7	LIQUIDATION COMMENCEMENT DATE OF CORPORATE DEBTOR	06th October 2021 (Order made available on official NCLT website on 10th October 2021)
8	NAME AND REGISTRATION NUMBER OF THE INSOLVENCY PROFESSIONAL ACTING AS LIQUIDATOR	Name : Sunil Gajanan Nanal Registration no.: IBBI/IPA-002/IP-N00194/2017-18/10560 dated 11.07.2017
9	ADDRESS AND E-MAIL OF THE LIQUIDATOR, AS REGISTERED WITH THE BOARD	Address : Flat No. 8, Priyanjali, Lane No.6, Dahanukar Colony, Kothrud, Pune - 411038. Email : sunil.nanal@kanjcs.com
10	ADDRESS AND E-MAIL TO BE USED FOR CORRESPONDENCE WITH THE LIQUIDATOR	Address : KANJ & Co. LLP, 3-4, Aishwarya Sankul, 17 G.A. Kulkarni Path, Opp. Joshi's Railway Museum, Kothrud, Pune - 411038 Email : sunil.nanal@kanjcs.com
11	LAST DATE FOR SUBMISSION OF CLAIMS	9th November 2021 (30 days from 10th October 2021, when Order was made available on official NCLT website)

Notice is hereby given that the National Company Law Tribunal Mumbai Bench has ordered the commencement of liquidation of the Phoenix Aluminum Private Limited on 06th October 2021.

The stakeholders of Phoenix Aluminum Private Limited are hereby called upon to submit their Claims with proof on or before 09th November 2021 to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator

Sunil Gajanan Nanal

IBBI/IPA-002/IP-N00194/2017-18/10560

dated 11.07.2017.

Date : 14th October 2021

Place : Pune

WWW.INDIANEXPRESS.COM
THE INDIAN EXPRESS, WEDNESDAY, OCTOBER 20, 2021

barricade that dies days later

by guard at a private company. On the morning of September 9, he was waiting for his car to start when the barricade put up for Metro work suddenly fell on him, causing sustained severe injuries on his head and leg.

Sub-inspector Nisan Rathod of Kothrud police station, who is investigating the case, said Navakar was undergoing treatment for a month and died on October 9, following complications arising from the injuries he had received. On October 18, their family members approached us with a complaint and an FIR was registered. Police have invoked Indian Penal Code section 304(A), which pertains to causing death by negligence.

PS Rathod added, "We have registered an offence against office-bearers of the construction company and the contractor for this particular shot of Pune Metro work. We have sought papers related to the ongoing work to identify the people responsible for the safety measures and the work in general. We are yet to get the papers."

In bid to revive local Cong unit and motivate party workers, Patole to visit Pimpri-Chinchwad

**EXPRESS NEWS SERVICE
PUNE, OCTOBER 19**

CONGRESS STATE unit president Nana Patole, who is on a mission to revive the rank and file of the party in Maharashtra, will visit Pimpri-Chinchwad to take stock of the situation ahead of the civic elections slated for 2022.

Kailas Kadam, the newly-appointed Pimpri-Chinchwad Congress unit chief, who met Patole in Mumbai on Sunday, said, "We held a discussion on the party's current position in Pimpri-Chinchwad. Our state chief sought to know the strength of Congress in the city, as well as in PCMC."

After the discussions, Patole promised that he would visit Pimpri-Chinchwad to strengthen the party rank and file. "Nana Patole briefed us about the need to ensure the growth of the party and how to go about it. He said he will hold discussions with party leaders and workers and seek their feedback," Kadam said.

"We told our party chief about how the Congress is preparing for the civic elections. I told him that we are confident of winning a number of seats in these elections," he said.

In the last civic elections held in 2017, the Congress, which had once been in power in the civic body for a 15-year stretch since 1986, couldn't win a single seat. In the 2017 elections, the BJP came to power in the PCMC, ousting the NCP. During the meeting with Patole, Prithviraj Sathre, national secretary of the Congress and Narendra Barisode, youth Congress chief in Pimpri-Chinchwad, were also present.

Sathre said the Congress was trying to overhaul its unit in Pimpri-Chinchwad and was keen to make the party the strong political force it used to be.

"We might not have the numbers, but the Congress is still the most popular party in Pimpri-Chinchwad. We have ruled Pimpri-Chinchwad for a long time and have set the tempo of development here. It was because of the Congress that Pimpri-Chinchwad took off on the development road more than 30 years ago and later, the NCP carried it

MPC chief Nana Patole and Pimpri Congress chief Kailas Kadam with other leaders in Mumbai. Express

National Centre for Radio Astrophysics
TATA INSTITUTE OF FUNDAMENTAL RESEARCH
Savitribai Phule Pune University Campus, Ganeshkhind, Pune - 411 007.

TENDER NOTICE NO. 08/2021-2022
and bids are invited in Two Part for Supply of Winch Machine; For details visit website: www.ncra.tifr.res.in/ncra/tifr1/public-tenders

The Kerala Minerals & Metals Ltd.
A Govt. of Kerala Undertaking
287/403/2021, Old No. 1030 & 2A, Inner Circle, Company
Engineering, Chennai - 600 002, India
Phone: +91-475-2651213 to 2651219
Fax: +91-0475-2651071, 2656721
Email: contracts@kmmcl.com, info@kmmcl.com OR info@kmmcl.com
Website: www.kmmcl.com
Bids/Tenders are invited for following. For more details please visit the
Engineering Portal, www.esprocindia.co.in or www.kmmcl.com

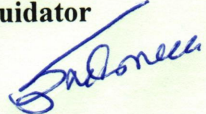
CORRIGENDUM
This is to bring to notice of the General Public that name of the Corporate Debtor be read as Phoenix Aluminum Private Limited instead of Phoenix Aluminum Private Limited in the Public Announcement for the commencement of Liquidation Process in Form B published in the Indian Express, Pune Edition on 14th October 2021.
All other information, Terms and conditions appearing in Form B of Public Announcement as published on 14th October 2021 shall remain unchanged.
Name and signature of Liquidator
Sunil Gajanan Nanal
Date: 20th October 2021 IBBI/PA-002/IP-N00194/2017-18/10560
Place: Pune dated 11.07.2017.

CORRIGENDUM

This is to bring to notice of the General Public that name of the Corporate Debtor be read as **Phoenix Aluminum Products Private Limited** instead of Phoenix Aluminum Private Limited in the Public Announcement for the commencement of Liquidation Process in Form B published in the Indian Express, Pune Edition on 14th October 2021.

All other information, Terms and conditions appearing in Form B of Public Announcement as published on 14th October 2021 shall remain unchanged.

Name and signature of liquidator



Sunil Gajanan Nanal

IBBI/PA-002/IP-N00194/2017-18/10560
dated 11.07.2017.

Date: 20th October 2021

Place: Pune